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Title: Election of two members from Lok Sabha to the Central Advisory Committee for the National Cadet Corps.

THE MINISTER OF FINANCE, MINISTER OF CORPORATE AFFAIRS AND MINISTER OF DEFENCE (SHRI ARUN JAITLEY): I beg to move:

"That in pursuance of section 12(1)(1) of the National Cadet Corps Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Central Advisory Committee for the National Cadet Corps, subject to the other provisions of the said Act."

HON. SPEAKER: The question is:

"That in pursuance of section 12(1)(1) of the National Cadet Corps Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Central Advisory Committee for the National Cadet Corps, subject to the other provisions of the said Act.."

*The motion was adopted.*

*...(Interruptions)*